GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

RAJYA SABHA

UNSTARRED QUESTION NO. 692. TO BE ANSWERED ON FRIDAY, THE 22^{ND} JULY, 2022.

IDENTIFICATION OF PRODUCTS UNDER ODOP SCHEME

692. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the details of products identified from each of the 700 districts in the country, Statewise, under One District One Product (ODOP) scheme;
- (b) whether it is a fact that the Ministry has been able to reach a little over 100 districts and finalized deals;
- (c) if so, the details of 100 plus districts where the entire process has been finalized and products are ready for export and transportation to other States in the country; and
- (d) by when Ministry would complete formalities, finalize deals and keep products ready for export/transportation to other States in the remaining districts?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI SOM PARKASH)

(a) to (d): The Central Government has initiated the One District One Product (ODOP) in different States/UTs of the country. ODOP is seen as a transformational step towards realizing the true potential of a district, fueling economic growth, generating employment and rural entrepreneurship, taking us to the goal of Aatmanirbhar Bharat. ODOP initiative is operationally merged with 'Districts as Export Hub (DEH)' initiative of the DGFT, Department of Commerce, with the Department for Promotion of Industry and Internal Trade (DPIIT) as a major stakeholder.

The ODOP Initiative is aimed at fostering balanced regional development across all districts of the country enabling holistic socio-economic growth across all regions. The objective is to convert each District of the country into a Manufacturing and Export Hub by identifying products with export potential in the district. Institutional mechanism under Districts as Export Hubs in the form of State Export Promotion Committees (SEPCs) and District Export Promotion Committees (DEPCs) have been constituted in about 36 States/UTs to provide support for export promotion and address the bottlenecks for export growth in the districts.

District Export Plans are prepared and implemented through an institutional structure at the district level. These plans address challenges for exports of such identified products/services, improving supply chains, market accessibility and handholding for increasing exports etc. So far, in about 557 districts, export plans have been prepared and in about 218 have been adopted by DEPCs as per list **Annexed** .

The Department engages with State and Central Government agencies to promote the initiative of ODOP, which is an on-going process.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 692 FOR ANSWER ON 22.07.2022.

District Export Action Plans Formally Notified by DEPCs/Districts under the RAs Jurisdiction

As on June 9th, 2022

S. No.	States/UTs	Draft Action Plans Notified
1)	Andhra Pradesh	13
2)	Arunachal Pradesh	4
3)	Assam	4
4)	Bihar	34
5)	Chhattisgarh	-
6)	Goa	1
7)	Gujarat	19
8)	Haryana	1
9)	Himachal Pradesh	-
10)	Jharkhand	6
11)	Karnataka	6
12)	Kerala	-
13)	Madhya Pradesh	-
14)	Maharashtra	-
15)	Manipur	1
16)	Meghalaya	1
17)	Mizoram	1

18)	Nagaland	1
10)		1
19)	Odisha	26
20)	Punjab	22
21)	Rajasthan	32
22)	Sikkim	1
23)	Tamil Nadu	20
24)	Telangana	-
25)	Tripura	5
26)	Uttar Pradesh	2
27)	Uttarakhand	5
28)	West Bengal	8
29)	Andaman & Nicobar Islands	1
30)	Chandigarh	-
31)	Dadra and Nagar Haveli and Daman and Diu	-
32)	Delhi	-
33)	Jammu and Kashmir	-
34)	Ladakh	-
35)	Lakshadweep	-
36)	Puducherry	4
Total		218
